

(3)

O.A. No.237/93

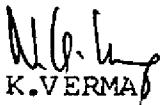
Dt. 11.10.1993

Applicant by Shri Gangal. Respondents by Shri R.K. Shetty. Reply not filed. Adjournment refused. We heard Shri Gangal. It appears that x the controversy about the nature of four days absence of the applicant. The applicant had made a representation. That representation has not been considered by the authorities.

We direct the authorities to consider the representation within one month from the date of receipt of this order.

Dasti granted.

The application is disposed of with these directions.

  
(N.K.VERMA)  
MEMBER (A)

B.

  
(M.S. DESHPANDE)  
VICE-CHAIRMAN

~~order/judgement despatched  
to Applicant/Respondent (s)  
on 11/10/93~~

~~20/10/93~~